

Company: Sol Infotech Pvt. Ltd.

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(2025) 01 DEL CK 0005

Delhi High Court

Case No: Writ Petition (C) No. 12316 Of 2022

Sonansh Creations Pvt Ltd

APPELLANT

Vs

Assisstant Commissioner Of

Income Tax And Anr

RESPONDENT

Date of Decision: Jan. 10, 2025

Acts Referred:

• Income Tax Act, 1961 - Section 132, 132A, 147, 148, 148A, 148A(b), 148A(d)

Hon'ble Judges: Vibhu Bakhru, ACJ; Swarana Kanta Sharma, J

Bench: Division Bench

Advocate: C.S. Aggarwal, Ravi Pratap Mall, Uma Shankar, Sunil Agarwal, Shivansh B.

Pandya, Viplav Acharya, Utkarsh Tiwari

Final Decision: Disposed Of

Judgement